

Annexure-4

Name of the corporate debtor	KONVERGE HEALTHCARE PRIVATE LIMITED
Date of Commencement of Liquidation	25/07/2025
Date of Order Received of Liquidation	30/07/2025
List of Stakeholders as on	07/10/2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Mr. Tarun Kumar	22/08/2025	2,00,07,996.00	1,62,82,445.00	LOAN	NIL	NIL	YES	0	NIL	NIL	NIL	37,25,551.00	Claim As Per Form C provided by related party (Director). Bank statement given. Each Loan amount not provided separately in financial statements, so the claim verified on basis of details provided by SBOD on 21/09/2025.
		TOTAL	2,00,07,996.00	1,62,82,445.00					-				37,25,551.00	